

FORM NO. 4

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH, KOLKATA
CIRCUIT AT PORT BLAIR

ORDER SHEET

OA. 351/01033/2017
MA. 351/00165/2018

Applicant(s) : Bishnu Biswas

Respondents : M/O. Home Affairs

Advocate for the Applicant(s) :
Mr. B.K. Das

Advocate for the Respondent(s) :
None

Notes of Registry	Orders of the Tribunal
	<p><u>21.06.2018 (DB) (Circuit at Port Blair)</u></p> <p>Ld. Counsel for the applicant prays to withdraw this O.A. Prayer is allowed. Ld. Counsel for the applicant is given liberty to file proper O.A. and proper form. Hence, O.A. is disposed of as 'withdrawn'.</p> <p>(Nandita Chatterjee) (S.K. Pattnaik) Member(A) Member(J)</p> <p>DRH</p>